Annexure 7

Name of Corporate Debtor: STEAMLINE INDUSTRIES LIMITED

Date of Commencement of CIRP: 13.03.2019 (Order received on 08.04.2019)

List of Creditors as on: 29.12.2020

List of Operational Creditors (Government dues)

(Amount in ₹) Sl. No. **Details of Claimant** Details of claim received Details of claim admitted Amount of Amount of any Amount of claim Amount of Remarks, if any % of voting mutual dues, Department Government Identification No. Date of Amount claimed Amount of claim Nature of claim Amount covered | Amount covered | Whether related contingent not admitted claim under receipt admitted by security by guarantee share in CoC, if claim that may be setverification interest applicable off 1 Income Tax Department, Central OCG\_1 22.04.2019 88,848,888 14,478,904 Unsecured NA No NA 74,369,984 a. Out of the total tax payments Ministry of Finance in installments of Rs. 70,00,000 Government credit/effect is given of Rs. 5,00,000. Request letters were filed for the balance of Rs. 65,00,000. b. The claims submitted by Income Tax department are under dispute with CIT(A) and High Court 2 Commissioner of Customs Central OCG\_2 08.08.2019 325,287,150 Unsecured NA No NA 325,287,150 a. The claim pertains to default in fulfillment of export obligations in respect to advance authorization for a total of eleven licences. b. It is gathered and confirmed by the Corporate Debtor (CD) that the total sitpulated obiligations were complied within the stipulated c. The CD neriod has already received the Redemption Letter for one of the licences and for the remaining ten licences the acknowledgement of submission of documents with allotment of file no. & date of receipt by the DGFT are available with the CD. d. Prima facie, it appears that the CD has discharged the export obligations substantiating no merit in the claim and the same is rejected. 3 Department of Sales Tax Government of OCG\_3 23.11.2020 1,212,517 Unsecured NA No NA 1,212,517 Maharashtta Total 415,348,555 14,478,904 400,869,651